

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 147 of 2012

Dated: 28th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Company LimitedAppellant(s)

Versus

**Jharkhand State Electricity Regulatory
Commission**Respondent(s)

Counsel for the Appellant (s) : Ms. Suganda Somani

Counsel for the Respondent(s): Mr. C.K. Rai for R.1

ORDER

We have heard Ms. Suganda Somani, Learned Counsel for the Appellant.

Post the matter for making further submissions on

08.02.2013 at 2.30 p.m.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/mk